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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For Hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nishchal Dev 9986015530	Petitioner	
2.	S P J. JOHN SPJ Legal	Advocate for Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. IA 121/17 is listed for hearing. The counsel representing respondents in IA No.121/17 requested time to submit arguments.

At his request, list it on 23.11.2017.

  
MEMBER (J)

  
MEMBER (T)